

In The Central Administrative Tribunal

Jaipur Bench, Jaipur

CP NO. 20/2000 (OA 283/94)
OA/TA/MP No

Ramdhani

Versus

V.O.D. & ORS.

Date of Order	Orders
9-1-2001	Mr. C. B. Sharma, Counsel for the petitioner Mr. Hemant Gupta, Proxy to Mr. M. Rafiq, Counsel for respondents The learned counsel for the petitioner submitted that the order of this Tribunal has already been complied with. By recording his Statement, we close this contempt petition. Notices already issued are discharged.  (N. P. NAWANI) ADMINISTRATIVE MEMBER  (B. S. RAIKOTE) Vice Chairman

Recd
Hemant
10.1.2001

Recd
C. B. Sharma
10/1/01
Bd

8/2001